

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **05.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : ACI Wonderwood Products
Vs
Ad Mart pvt Ltd

MAIN PETITION NUMBER : IBA/140/2020

(IA/MA) APPLICATION NUMBERS

IA(DIS)/11(CHE)2024

ORDER

Present: Ld. Counsel Shri. V Manivannan for the Applicant / Liquidator.

Clarifications sought.

Orders Reserved.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)